

assistance through increased indigenous production, import substitution and export promotion.

Recommendation of Ramakrishnaya Committee on Re-organisation of Fertiliser Corporation of India

2887. SHRI JAGDISH NARAIN MANDAL : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) the recommendations of Ramakrishnaya Committee on re-organisation of Fertilizer Corporation of India, with particular reference to appointment of Functional Directors; and

(b) the present position of Functional Directors in the various wings of the Corporation along with functions assigned to them ?

THE MINISTER OF LAW AND JUSTICE AND PETROLEUM & CHEMICALS (SHRI H. R. GOKHALE) : (a) A Study Team was appointed in October, 1967, of which Shri M. Ramakrishnaya was convener, to study the organisation, structure etc. of the then two public sector fertilizer Corporations, namely, Fertilizer Corporation of India and Fertilizers & Chemicals Travancore Ltd., and to recommend, *inter-alia*, whether there should be one or more public sector fertilizer corporations, etc. The Study Team recommended that there should be a single public sector fertilizer corporation. Government broadly accepted the ultimate pattern recommended for the headquarters of the single fertilizer corporation for implementation in regard to Fertilizer Corporation of India. It was decided that the creation of different posts as recommended by the Study Team be phased according to the needs of development and the work load from time to time. The need to have full time Directors for Finance, Production, Marketing and Projects was accepted. It was also proposed to appoint a technical director.

(b) There are, at present, the following Functional Directors at the Headquarters in addition to the Managing Director :

- (i) Director in charge of projects
- (ii) Director in charge of production
- (iii) Director in charge of finance
- (iv) Director in charge of Personnel and Industrial Relations.

Representation on the Board of Directors of the Fertilizer Corporation of India

2888. SHRI JAGANNATH MISHRA : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) the maximum strength of the Board of Directors of the Fertilizer Corporation of India under Articles of Association;

(b) the present strength and names and designations of Directors;

(c) whether the Chairman of the Board has been appointed and if not, the reasons therefor; and

(d) whether Government propose to give representation to some other Sections on the Board and if so, when ?

THE MINISTER OF LAW AND JUSTICE AND PETROLEUM & CHEMICALS (SHRI H. R. GOKHALE) : (a) 15.

(b) There are at present 8 Directors in position. Their names and designations are given below :

1. Dr. K. R. Chakravorty, Managing Director.
2. Shri K. C. Sharma, Director (Projects).
3. Dr. S. K. Mukherji Director (Production).
4. Shri C. K. Ghosh, Director (Finance).
5. Shri R. Hasan, Director (Personnel and Industrial Relations).
6. Shri S. K. Majumdar, Joint Secretary, Ministry of Finance, (Department of Expenditure)—part-time Director.